

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:402
ANSWERED ON:06.08.2013
PEACE INDEX
Das Gupta Shri Gurudas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether India is among the 25 least peaceful nations to live in, being placed at 141 among 162 nations in the 2013 Global Peace Index (GPI);
- (b) if so, the details thereof; and
- (c) the measures proposed to be taken to improve the quality of governance to ensure peace in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): The Government of India is not aware of such a finding. It does not rely on unsubstantiated research studies or indices prepared by private organizations.

(c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime.